NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA106/17 IA107/17, IA 108/17 in CP No.81/ 2017		For Hearing	241(1)(a)	M.S.Nagappa Vs Stump Schuele and Somappa Pvt Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
l·	SRINANDAN. R 7299914774.	Advocate for Petitioners	(D)
	Perikal-K. Asjun 9341210037	Adu for Respondent	

Counsel for petitioner is present. M/s. J. Sagar Associates, Advocates, have filed vakalat for Respondent. He requested time to file objections.

List it on 12.10.2017.

MEMBER (J)

MEMBER (T)